

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 93 OF 2017

Dated: 19th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Rahul Adhleeekha

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.04.2019 at 2.30 P.M.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**